

**OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE
KARGIL.**

NOTICE

As per the directions of Hon'ble High Court vide No:259/2021/RGDated:26-04-2021 all the Courts of J&K and Ladakh shall run virtually from today for hearing of emergent nature cases. For this purpose dedicated E-Mail Id has been created by this office and same is circulated among all the stakeholders (Ld. Advocates & Litigants) of this District to communicate to this office through below mentioned mail id :-

districtcourtkargil@gmail.com

Contact Person/Official (8899689638)

*NO: 504/PDJK
Dated: 27-04-21*

M. M. W. 27/4
**Pr. District & Sessions Judge
Kargil**